

Kamla Market. Original allottees, allottees in whose names the shops have been regularised with the consent of original allottees on or before 6.5.75 and actual occupants upto 20.10.89 would be entitled for grant of ownership rights. They will have to pay the cost of land, cost of structure and ground rent as per norms. The allottees shall not carry out any further construction over and above the allotted structure without the prior permission of the lessor.

No time limit for grant of ownership right has been fixed.

Exhibition of Abu-Dhabi

245. SHRI RAJENDRA AGNIHOTRI : Will the PRIME MINISTER be pleased to state :

- (a) whether the Government have recently participated in an exhibition held at Abu-Dhabi;
- (b) if so, the details thereof;
- (c) total expenditure incurred thereon; and
- (d) the extent to which it is likely to be useful to the Indian Defence Production ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES) (SHRI SURESH PACHOURI) : (a) and (b). An international defence exhibition (IDEX 95) was held at Abu Dhabi from 19 to 23 March 1995. Ordnance Factory Board, Six defence public sector undertakings, Defence Research & Development Organisation and some companies in the public and private sectors participated in this exhibition.

(c) The expenditure on space rental, stands, freight, hospitality etc. incurred by the participating organisations of the Ministry of Defence was about Rs. 1.04 crore.

(d) Our participation in the exhibition has enhanced awareness in the West Asian region about our production and maintenance capabilities and has thus added to the potential of our exports. Progress has since been made in some deals.

[Translation]

Gauge Conversion

246. DR. MAHADEEPAK SINGH SHAKYA :

SHRI NAWAL KISHORE RAI :

Will the PRIME MINISTER be pleased to state :

- (a) whether the Gauge-Conversion work of 37.5 kilometre long Metre Gauge line between Darbhanga and Samastipur in Bihar has been completed;
- (b) if so, when the project was completed and whether the work of the said project was started in 1973-74.

(c) if not, when the decision to start this project was taken and the estimated cost of the project at the time of starting the project;

(d) whether the project has been completed as per the original estimated cost; and

(e) if not, the reasons for delay in completion of the project ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir.

(b) and (c). The work was completed in January, 1996. The work was first included in the budget of 1974-75 but remained frozen. Work was actually taken up in 1993-94, at an estimated cost of Rs. 28.43 crs.

(d) No, Sir. It has been completed at a cost of Rs. 36.65 crs.

(e) Due to contractual problems and slower progress on bridging works.

[English]

Conversion of Land in Delhi

247. SHRI SHRAVAN KUMAR PATEL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government is considering to formulate a new policy for conversion of lease-hold land into free-hold land in Delhi;

(b) if so, the salient features thereof;

(c) the stage at which the matter stands at present; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) to (d). Proposal for further liberalisation/simplification of the scheme of conversion of leasehold tenure of land into freehold in Delhi is under consideration in consultation with Ministry of Finance.

Shatabdi Express Trains

248. SHRIMATI CHANDRA PRABHA URS : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to introduce Shatabdi kind of trains between Bangalore and Hyderabad; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) No, Sir.

(b) Does not arise.